

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.1898/91

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26<sup>th</sup> day of April, 1996

1. Ambala Dn. Scheduled Caste Rly. Employees  
Association Office at Kalka Rly. Station  
through its Secretary, Shri Dwarka Pd.  
s/o Shri Hira Lal  
Guard, NR, Kalka(Haryana)

2. Shri Dwarka Pd.  
s/o Shri Hira Lal  
working as Pass Guard  
Northern Railway  
Kalka (Haryana).

(By Shri V.P.Sharma, Advocate)

... Applicants

Versus

1. Union of India through  
the General Manager  
Northern Railway  
Baroda House  
New Delhi.

2. The Secretary  
Railway Board  
Rail Bhawan  
New Delhi.

3. The Divisional Railway Manager  
Northern Railway  
Ambala Dn.  
Ambala Cantt.

... Respondents

(By Shri R.L.Dhawan, Advocate)

O R D E R

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were  
kept in abeyance pending the decision of the Hon'ble Supreme  
Court in J.C.Malik case.

2. The issues raised in this application have already  
received a ruling from the Hon'ble Supreme Court in cases of  
Union of India & Others Versus Virpal Singh Chauhan & Others  
(JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of

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Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs.  
Union of India & Others (1978(1) SLR 844 Allahabad High  
Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 1495/94, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 1438/89, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90 and 668/91.

*R.K.Ahooja*  
(R.K.AHOOJA)  
MEMBER(A)

/RAO/

*H.V.Haridasan*  
(H.V.HARIDASAN)  
VICE-CHAIRMAN(J)